

Railway for running long distance trains?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) No, Sir.

(b) and (c). Do not arise.

[English]

Setting up of Industrial Units in Garhwal, U.P.

1165. **SHRI C.M. NEGI:** Will the Minister of INDUSTRY be pleased to state:

(a) whether Uttar Pradesh Government has submitted any proposals to Union Government to establish some industrial units in the Garhwal Region; and

(b) if so, since when these proposals are pending with Union Government and when they are likely to be cleared?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) and (b). Out of a total of 5 Industrial Licence applications received from the various State Government Undertakings/Corporations of Uttar Pradesh during the calendar years 1987 to 1989 for establishing industrial units in Garhwal Region, 2 applications have already been approved and letters of intent issued to the undertaking concerned. Of the remaining 3 applications, 2 have been rejected and one application which was received recently is being processed. It is the constant endeavour of the Government to dispose of applications within the prescribed time schedule.

Study to rationalise Tariff Structure by BICP

1166. **SHRI M. ARUNACHALAM:** Will the Minister of INDUSTRY be pleased to state:

(a) whether the Bureau of Industrial Costs and Prices (BICP) is working out a

formula for revenue sharing between the Mahanagar Telephone Nigam Ltd. (MTNL) and the Videsh Sanchar Nigam Ltd. (VSNL);

(b) if so, the details thereof;

(c) whether the BICP is also conducting a study to rationalise the tariff structure; and

(d) if so, the details in this regard?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) and (b). Yes, Sir. The Mahanagar Telephone Nigam Ltd. and the Videsh Sanchar Nigam Ltd. are public sector companies receiving substantial revenues and the Department of Telecommunications provides the infrastructure. Therefore, the Bureau of Industrial Costs and Prices has undertaken to study the linkage amongst the three and suggest guidelines for evolving an equitable basis for sharing the revenues, taking into consideration the international practices, relative investments involved, need for resources for expansion programmes including rural communication, implications of corporate tax etc.

(c) and (d). The Bureau of Industrial Costs and Prices has undertaken a comprehensive study of the telecom tariff structure. The objective of the tariff study is not to revise tariff structure upwards, but to comprehensively look into commercial and economic principles, international practices, special features of the country's needs with reference to the basic objectives of providing such services to the entire country, the costs and revenues and the need to generate resources from within the sector for future investments.

[Translation]

Shortage of LPG in Etah, U.P.

1167. **DR. MAHADEEPAK SINGH SHAKYA:** Will the Minister of PETROLEUM AND CHEMICALS be pleased to state: